

ITEM NO.8

Court No.1  
(Hearing by Video-Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).665/2020

IMTEYAZ AHMED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 20-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. M. M. Kashyap, AOR\*

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mr. K.M. Nataraj, ASG  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. B.V. Balram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

Tag with the Writ Petition (Civil) No.1470/2019.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR

*\*Appearance slip not submitted by the counsel*